CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Coram: Dr. Pramod Deo, Chairperson

Shri S.Jayaraman, Member Shri V.S.Verma, Member

Shri M.Deena Dayalan, Member

Date of hearing: 1.5.2012

Petition No. 125/MP/2011

Subject: Signing of PPA by NTPC Ltd during the period October, 2010 to

5.1.2011 for supply of 37000 MW of electricity thereby abusing its dominant position and causing adverse effect on competition in

electricity industry.

Petitioner: Association of Power Producers (APP)

Respondents: NTPC Ltd and others

Parties present: Shri Amit Kapur, Advocate for APP

Shri Gautam Shahi, Advocate for APP Ms. Poonam Verma, Advocate for APP

Shri Abhishek, APP Shri Ankush Bajoria, APP Shri Sunil Kumar Sharma, APP

Shri M.G.Ramachandran, Advocate for NTPC Ms. Swapna Sheshadri, Advocate for NTPC

Shri Ajay Dua, NTPC Shri Rohit Chhabra, NTPC Shri A.R. Mohanty, NTPC

Shri R.B.Sharma, Advocate for BSEB, JSEB & BRPL

Shri Manoj Dubey, Advocate for MPPTCL

Record of Proceedings

The learned counsel for the petitioner and the learned counsel for the respondent, NTPC, prayed for an adjournment in the hearing of matter due to some difficulty. None of the other parties present had any objection to the same.

2. By consent of the parties, the hearing of matter was adjourned. Matter shall be listed for final disposal on 19.6.2012.

By order of the Commission

Sd/-(T. Rout) Joint Chief (Law)